

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 21/AM10
SCHEDULED TO BE HELD ON 19.08.2009 (HELD ON 21.08.2009)
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 21/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with ‘Plastic & Rubber Products’ scheduled to be held on 19.08.2009 (held on 21.08.2009) under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 20AM10 held on 13.08.2009.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASE

3.1.1	Case No. A-57	AUTOMOTIVE TYRES MANUFACTURERS ASSOCIATION (ATMA)	Status: Approved
	NC No.: 21/AM10 Dated: 21.08.2009	HQ F. No. 01/87/162/667/AM'08/DES-VII	

Subject: Enhancement of value cap from Rs. 90/- to Rs. 120/- Kg. on export of Automobile Tyres and Tubes

Decision: The request of M/s Automotive Tyres Manufacturers Association (ATMA) for enhancement of value cap for ‘Tyres and Tubes’ was examined in Norms Committee Meeting No. 21/AM10 held on 21.08.2009. On the basis of 135 shipping bills ranging from June, 2008 to July, 2009 of 4 companies namely Ceat Ltd., JK Tyres & Industries Ltd., MRF Ltd. and Birla Tyres Ltd, the Committee observed that the weighted average of FOB value of the export product works out to be Rs. 137.17 per kg. The Committee, therefore, recommended enhancement of value cap for Tyres from Rs. 90 per kg to Rs. 120 per kg as per the request of ATMA.

The Committee also decided to refer the case to DEPB Committee for further consideration.

ONLINE CASES

5	Case No.:23/38/87-ALC1/2008	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Approved
	HQ File :01/87/050/00620/AM09/	RLA File :35/24/040/00048/AM09/	Lic.No/Date:3510025480 24.12.2008	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39046100	63/0- PTFE INDUSTRIAL AND ENG FINISHES 1.PRIMER BLUE - GRADE 459N-11105-540KGS 2.TOPCOAT SPARKLING BLACK-GRADE 455N-11210-360KGS 3.EXTERIOR TOPCOAT SILVER-GRADE 463N-283-120KGS 4.EXTERIOR TOPCOAT RED-GRADE 463N-288-330KGS	1350.000	K.G	1440000.00	30000.00 US\$
				Total	1,440,000.00	30,000.00
SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39046100	PTFE DISPERSION	583.110	K.G	272896.00	5248.00 US\$
2	39046100	PFA DISPERSION	27.750	K.G	30316.00	583.00 US\$
3	32099010	AQUESOU BLACK DISPERSION	3.840	K.G	1612.00	31.00 US\$
4	32099010	ULTRAMARINE AQUEOUS BLUE DISPERSION	72.900	K.G	30316.00	583.00 US\$
5	32099010	HYCAR	104.850	K.G	16380.00	315.00 US\$
6	32061900	AFFLAIR	21.960	K.G	39988.00	769.00 US\$
7	32099010	SOLVENT SURFACTANT	88.920	K.G	27768.00	534.00 US\$
8	32099010	POLYAMIC ACID POLYMER	95.040	K.G	69160.00	1330.00 US\$
9	32099010	FEP DISPERSION	44.280	K.G	16120.00	310.00 US\$
10	38249090	LUDOX	18.900	K.G	5928.00	114.00 US\$
11	32099010	OXYETH METHYL SILOXANE	4.350	K.G	260.00	5.00 US\$

12	29321300	FURFURYL ALCOHOL	9.720	K.G	4056.00	78.00 US\$
				Total	514,800.00	9,900.00

Decision: With D/o C&PC OM No. 46011/06/2009-PC.II dated 13.05.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. PTFE Coating Material for Top Coat Sparking Black Product Code 455N 11210	1 kg	1. PTFE Dispersion	0.636 kg
		2. PFA Dispersion	0.033 kg
		3. Aqueous Black Dispersion	0.010 kg
		4. Ultramarine Acqueous Blue dispersion	0.003 kg
		5. Hycar	0.119 kg
		6. Afflair	0.022 kg
		7. Solvent Surfactant	0.096 kg
2. PTFE Coating Material for Primer Blue (Product Code 459N - 11105)	1 kg	1. Furfuryl Alcohol	0.018 kg
		2. Polyamic Acid Polymer	0.176 kg
		3. Afflair	0.001 kg
		4. PTFE Dispersion	0.120 kg
		5. FEP Dispersion	0.082 kg
		6. Ludox	0.035 kg
		7. Ultramarine Aqueous Blue Dispersion	0.133 kg
		8. Oxyeth Methyl Siloxane	0.005 kg
3. PTFE Coating Material for Exterior Topcoat Silver (Product Code 463N 283)	1 kg	1. PTFE Dispersion	0.654 kg
		2. PFA Dispersion	0.036 kg
		3. Aqueous Black Dispersion	0.002 kg
		4 Hycar	0.140 kg
		5. Afflair	0.030 kg
		6. Solvent Surfactant	0.123 kg
4. PTFE Coating Material for Exterior Topcoat Red (Product Code 463N- 288)	1 kg	1. PTFE Dispersion	0.639 kg
		2. PFA Dispersion	0.035 kg
		3. Oxyeth Methyl Siloxane	0.005 kg
		4. Hycar	0.137 kg
		5. Afflair	0.030 kg
		6. Solvent Surfactant	0.120 kg

Case No.:2/40/87-ALC1/2008	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Approved
HQ File :01/87/050/00634/AM09/	RLA File :07/24/040/00396/AM09/	Lic.No/Date:0710062195 02.01.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>SLNo.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39042210	63/0- PVC COMPOUND FC10H HARD INSULATION MATERIAL	110000.000	K.G	5926635.00	128700.00 US\$
				Total	5,926,635.00	128,700.00

<i>SLNo.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39042190	PVC RESIN	53920.000	K.G	2369524.00	50685.00 US\$
2	28365000	CALCIUM CARBONATE - 1 QC	36665.000	K.G	299948.00	6416.00 US\$
3	29173920	Di (Octyl or 2ethylhexyl) Phthalate	17255.000	K.G	1561578.00	33403.00 US\$
4	39089090	CA ZN PVC STABILIZER	4315.000	K.G	746495.00	15968.00 US\$
				Total	4,977,545.00	106,472.00

Decision: With D/o C&PC OM No. 46011/18/2007-PC.II dated 05.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound FC 10 H	1 kg	1. PVC Resin	0.4900 kg
		2. Calcium Carbonate	0.3330 kg
		3. Dioctyl Phthalate	0.1568 kg
		4. Ca-Zn PVC Stabilizer	0.0392 kg

Case No.:7/40/87-ALC1/2008	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Approved
HQ File :01/87/050/00639/AM09/	RLA File :31/24/040/00275/AM09/	Lic.No/Date:3110036908 06.01.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079150	63/0- ARNITE TV4 240 P WHITE 20 % GLASS FIBER REINFORCED PBT COMPOUND IN WHITE COLOUR	18000.000	K.G	2501385.00	52771.84 US\$
				Total	2,501,385.00	52,771.84
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39079150	PBT CHIPS / GRANULES BASE POLYMER	14776.200	K.G	1460036.32	30291.21 US\$
2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCING MATERIAL	3708.000	K.G	200172.67	4152.96 US\$
3	34049090	LOXIOL G-32 MOULD RELEASING AGENT	55.800	K.G	7665.25	159.03 US\$
				Total	1,667,874.24	34,603.20

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 21.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fibre Reinforced PBT Compound (Arnite TV4 240)	1 kg	1. PBT Chips/Granules	0.80340 kg
		2. Glass Fiber	0.20600 kg
		3. Mould Releasing Agent (Loxoil)	0.00310 kg

Case No.:8/40/87-ALC1/2008	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Approved
HQ File :01/87/050/00640/AM09/	RLA File :07/24/040/00549/AM09/	Lic.No/Date:0710062285 07.01.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39042210	63/0- PVC COMPOUND FC10H HARD INSULATION MATERIAL	44000.000	K.G	2543112.00	51480.00 US\$
				Total	2,543,112.00	51,480.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39042190	PVC RESIN	21568.000	K.G	921233.00	18333.00 US\$
2	28365000	CALCIUM CARBONATE - 1 QC	14666.000	K.G	121605.00	2420.00 US\$
3	29173920	DOP DI (2 ETHYLHEXYL) PHTHALATE	6902.000	K.G	586670.00	11675.00 US\$
4	38123090	CA ZN PVC STABILIZER	1726.000	K.G	346926.00	6904.00 US\$
				Total	1,976,434.00	39,332.00

Decision: With D/o C&PC OM No. 46011/18/2007-PC.II dated 05.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound FC 10 H	1 kg	1. PVC Resin	0.4900 kg
		2. Calcium Carbonate	0.3330 kg
		3. Dioctyl Phthalate	0.1568 kg
		4. Ca-Zn PVC Stabilizer	0.0392 kg

11	Case No.:3/44/87-ALC1/2008	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Approved
	HQ File :01/87/050/00674/AM09/	RLA File :07/24/040/00591/AM09/	Lic.No/Date:0710062700 03.02.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
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1	39042210	63/0- PVC COMPOUND - FC10H HARD INSULATION MATERIAL	110000.000	K.G	5380848.00	113520.00 US\$
				Total	5,380,848.00	113,520.00
SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39042190	PVC RESIN SUSPENSION GRADE	53920.000	K.G	1819261.00	37744.00 US\$
2	28365000	CALCIUM CARBONATE-1QC	36665.000	K.G	265100.00	5500.00 US\$
3	29173920	DOP DI 2ETHYLHEXYL PHTHALATE	17255.000	K.G	1207892.00	25060.00 US\$
4	38123090	PVC STABILIZER CALCIUM ZINC PVC STABILIZER	4315.000	K.G	790335.00	16397.00 US\$
				Total	4,082,588.00	84,701.00

Decision: With D/o C&PC OM No. 46011/18/2007-PC.II dated 05.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound FC 10 H	1 kg	1. PVC Resin	0.4900 kg
		2. Calcium Carbonate	0.3330 kg
		3. Dioctyl Phthalate	0.1568 kg
		4. Ca-Zn PVC Stabilizer	0.0392 kg

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Case No.:28/2/87-ALC1/2009	Party Name:SANHIT POLYMER PVT. LTD.,	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Approved			
HQ File :01/87/050/00739/AM09/	RLA File :02/24/040/00285/AM09/	Lic.No/Date:0210124939 27.03.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39239090	63/0- HDPE Bags (shopping bags/T-shirt bags)	500.000	M.T	35280000.00	700000.00 US\$
				Total	35,280,000.00	700,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39012000	HDPE granules	525.000	M.T	30429000.00	603750.00 US\$
2	32061900	Colour Master batches	25.000	M.T	3276000.00	65000.00 US\$
				Total	33,705,000.00	668,750.00

Decision: With D/o C&PC OM No. 46011/105/2006-PC.II dated 20.08.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE Bags (Shopping Bags/T-Shirt Bags/Vest Carrier Bags)	1 kg	1. HDPE Granules	1.03 kg
		2. Relevant Colour Master Batch	0.05 kg

22	Case No.:5/19/87-ALC1/2009	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Approved
	HQ File :01/87/050/00148/AM10/	RLA File :07/24/040/00681/AM09/	Lic.No/Date:0710064029 03.04.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39042210	63/0- PVC COMPOUND-FC10H HARD INSULATION MATERIAL	20000.000	K.G	1019616.00	20640.00 US\$
				Total	1,019,616.00	20,640.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39042190	PVC RESIN SUSPENSION GRADE	9804.000	K.G	350130.00	6961.00 US\$
2	28365000	CALCIUM CARBONATE	6666.000	K.G	46941.00	933.00 US\$
3	29173920	DOP DI 2ETHYLHEXYL PTHALATE	3137.000	K.G	220908.00	4392.00 US\$
4	38123090	PVC STABILIZER CA-ZN PVC STABILIZER	784.000	K.G	132108.00	2626.00 US\$

Total	750,087.00	14,912.00
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Decision: With D/o C&PC OM No. 46011/18/2007-PC.II dated 05.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound FC 10 H	1 kg	1. PVC Resin	0.4900 kg
		2. Calcium Carbonate	0.3330 kg
		3. Dioctyl Phthalate	0.1568 kg
		4. Ca-Zn PVC Stabilizer	0.0392 kg

27	Case No.:5/5/87-ALC1/2009	Party Name:VISTA FILM AND PACKAGING PVT. LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Approved
	HQ File :01/87/050/00014/AM10/	RLA File :03/95/040/00494/AM07/	Lic.No/Date:0310516124 17.04.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
I	39219000	63/0- METALLIZED CPP FILM	30000.000	K.G	3101625.00	67500.00 US\$
				Total	3,101,625.00	67,500.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
I	39021000	P P GRANULES	33450.000	K.G	2218863.94	47666.25 US\$
				Total	2,218,863.94	47,666.25

Decision: With D/o C&PC OM No. 46011/32/2009-PC.II dated 13.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Metallized Cast Polypropylene Film	1 kg	Polypropylene Granules	1.115 kg

Case No.:6/5/87-ALC1/2009	Party Name:VISTA FILM AND PACKAGING PVT. LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Approved
HQ File :01/87/050/00015/AM10/	RLA File :03/95/040/01358/AM07/	Lic.No/Date:0310516159 17.04.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39219000	63/0- METALLIZED CPP FILM	15000.000	K.G	1561575.00	35250.00 US\$
				Total	1,561,575.00	35,250.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39000000	P P GRANULES	16725.000	K.G	1158792.00	25923.75 US\$
				Total	1,158,792.00	25,923.75

Decision: With D/o C&PC OM No. 46011/32/2009-PC.II dated 13.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Metallized Cast Polypropylene Film	1 kg	Polypropylene Granules	1.115 kg

29	Case No.:7/5/87-ALC1/2009	Party Name:VISTA FILM AND PACKAGING PVT. LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Approved
	HQ File :01/87/050/00016/AM10/	RLA File :03/95/040/00215/AM09/	Lic.No/Date:0310516160	Defer Date:

17.04.2009

Application: Request is for adhoc norms for following:

<i>SL.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39219000	63/0- METALLISED CPP FILM	100000.000	K.G	10625000.00	250000.00 US\$
				Total	10,625,000.00	250,000.00

<i>SL.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39021000	POLYPROPYLENE GRANULES	111500.000	K.G	8650170.00	200700.00 US\$
				Total	8,650,170.00	200,700.00

Decision: With D/o C&PC OM No. 46011/32/2009-PC.II dated 13.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Metallized Cast Polypropylene Film	1 kg	Polypropylene Granules	1.115 kg

30	Case No.: 12/5/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Approved
	HQ File :01/87/050/00021/AM10/	RLA File :31/24/040/00311/AM09/	Lic.No/Date:3110038197 22.04.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>SL.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39081010	63/0- AKULON N 24 G6 GREY 30% GLASS FIBER REINFORCED PA6 (NYLON 6) COMPOUND IN GREY COLOUR	100000.000	K.G	12584000.00	260000.00 US\$
				Total	12,584,000.00	260,000.00

<i>SL.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
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1	39081090	NYLON 6 CHIPS / GRANULES BASE POLYMER	70250.000	K.G	9055506.00	184055.00 US\$
2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCING MATERIAL	30900.000	K.G	1641902.40	33372.00 US\$
3	32064990	BLACK MASTERBATCH PE 48/93 RELEASING COLORANT	1550.000	K.G	266910.00	5425.00 US\$
4	29159090	CALCIUM STEARATE MOULD RELEASING AGENT	310.000	K.G	26691.00	542.50 US\$
				Total	10,991,009.40	223,394.50

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 21.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glass Fiber Reinforced, PA6 (Nylon 6) Compound (Akulon –K224 G6/N 24 G6)	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.70250 kg
		2. Glass Fiber	0.30900 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01550 kg
		4. Mould Release Agent (Calcium Stearate)	0.00310 kg

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Case No.:13/14/87-ALC1/2009	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Approved
HQ File :01/87/050/00099/AM10/	RLA File :34/24/040/00006/AM10/	Lic.No/Date:3410024049 27.04.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- LONG OIL SOYA ALKYD RESIN 100%	40000.000	K.G	2075149.96	40569.89 US\$
				Total	2,075,149.96	40,569.89

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	38231119	SOYA FATTY ACID	20631.600	K.G	949775.71	18568.44 US\$

2	29054200	PENTAERTHRITOL	7578.800	K.G	441927.41	8639.83 US\$
3	29173500	PHTHALIC ANHYDRIDE	13473.600	K.G	647824.16	12665.18 US\$
4	29024400	MIX XYLENE	420.800	K.G	15066.74	294.56 US\$
				Total	2,054,594.02	40,168.01

Decision: With D/o C&PC OM No. 46011/88/2008-PC.II dated 19.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Long Oil Soya Alkyd Resin 100%	1 kg	1. Soya Fatty Acid	0.5157 kg
		2. Pentaerithritol	0.1894 kg
		3. Phthalic Anhydride	0.3368 kg
		4. Mix Xylene	0.0105 kg

32	Case No.:12/6/87-ALC1/2009	Party Name:VISTA FILM AND PACKAGING PVT. LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Approved
	HQ File :01/87/050/00033/AM10/	RLA File :03/95/040/00430/AM08/	Lic.No/Date:0310517739 29.04.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39219000	63/0- METALLIZED CPP FILM	100000.000	K.G	10262500.00	250000.00 US\$
				Total	10,262,500.00	250,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39000000	P.P. GRANULES	111500.000	K.G	7781028.00	189550.00 US\$
				Total	7,781,028.00	189,550.00

Decision: With D/o C&PC OM No. 46011/32/2009-PC.II dated 13.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Metallized Cast Polypropylene	1 kg	Polypropylene Granules	1.115 kg

Film

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Case No.:5/13/87-ALC1/2009	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Approved			
HQ File :01/87/050/00084/AM10/	RLA File :05/24/040/00147/AM10/	Lic.No/Date:0510243711 16.06.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39201019	62/0- Printed Plastic Cards (10000000 Nos) (Using Calendared Plastic Sheet PVC/ABS 50 MT of 80 +/- 10%, 320 +/- 10% & 800 +/- 10% Micron & other consumable i.e Printing INK, UV Primer, UV Varnish, offset Image Plates, Printer Rubber Blankets, Washing Chemicals & Punching Tools)	50.000	M.T	26666640.00	555555.00 US\$
				Total	26,666,640.00	555,555.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39201019	Calendared Plastic Sheets (PVC/ABS) (80 +/- 10%, 320 +/- 10% & 800 +/- 10% Micron)	70.000	M.T	17111040.00	356480.00 US\$
2	32151190	Printing Ink (Consumables for Printing on Cards)	1050.000	K.G	2333280.00	48610.00 US\$
3	32099090	UV Primer (Consumable for coating on Cards)	1050.000	K.G	1516560.00	31595.00 US\$
4	32099090	UV Varnish (Consumable for Coatingn on Cards)	1050.000	K.G	1166640.00	24305.00 US\$
5	84439990	Water less offset Image Plates (Consumable of Printing Plates 540x404 MM of .3MM Thickness)	600.000	Number	199920.00	4165.00 US\$
6	34029041	Chemicals NP I/NA-1 (Consumable for washing of plate)	10.000	Litre	11040.00	230.00 US\$
7	84439990	Printer Rubber Blankets (Consumable for printing purpose 525 x 414 MM (Thickness 1.9 MM +/- 5%))	110.000	Number	672240.00	14005.00 US\$
8	84612019	Punching Tools (Tools to cut plastic sheet)	5.000	Set	372240.00	7755.00 US\$
				Total	23,382,960.00	487,145.00

Decision: With D/o C&PC OM No. 46011/80/2008-PC.II dated 31.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Printed Plastic Cards (For SIM Cards – GSM/CDMA) Size – Length 85.6mm x width 54mm +/-2% Thickness – 760 micron +/-10%	1 kg	1. Relevant Calendared Plastic Sheet (PVC/ABS)	1.36 kg
		2. Printing Inks	0.02 kg
		3. UV Primer	0.02 kg
		4. UV Varnish	0.02 kg
		5. Water less Offset Image Plates	0.01 No
		6. Chemicals for washing of Plates (NP 1/NA-1)	0.20 ml
		7. Printer Rubber Blankets	0.002 No.
		8. Punching Tools	1% of FOB Value of export

44	Case No.:16/14/87-ALC1/2009	Party Name:VISTA FILM AND PACKAGING PVT. LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Approved
	HQ File :01/87/050/00102/AM10/	RLA File :03/95/040/00948/AM09/	Lic.No/Date:0310525076 19.06.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269010	63/0- METALLIZED CPP FILM	100.000	M.T	6370000.00	130000.00 US\$
				Total	6,370,000.00	130,000.00
SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39021000	POLYPROPYLENE GRANULES	111.500	M.T	5736675.00	117075.00 US\$
				Total	5,736,675.00	117,075.00

Decision: With D/o C&PC OM No. 46011/32/2009-PC.II dated 13.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Metallized Cast Polypropylene Film	1 kg	Polypropylene Granules	1.115 kg

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Case No.:17/14/87-ALC1/2009	Party Name:VISTA FILM AND PACKAGING PVT. LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Approved
HQ File :01/87/050/00103/AM10/	RLA File :03/95/040/01481/AM07/	Lic.No/Date:0310525278 22.06.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39219000	63/0- METALLIZED CPP FILM	50000.000	K.G	5506250.00	125000.00 US\$
				Total	5,506,250.00	125,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39000000	P.P. GRANULES	55750.000	K.G	3964940.00	89200.00 US\$
				Total	3,964,940.00	89,200.00

Decision: With D/o C&PC OM No. 46011/32/2009-PC.II dated 13.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Metallized Cast Polypropylene Film	1 kg	Polypropylene Granules	1.115 kg

48	Case No.:1/21/87-ALC1/2009	Party Name:VISTA FILM AND PACKAGING PVT. LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Approved
	HQ File :01/87/050/00161/AM10/	RLA File :03/95/040/00193/AM10/	Lic.No/Date:0310532545 06.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39219094	63/0- METALLIZED CAST POLYPROPYLENE FILM	100000.000	K.G	8160000.00	170000.00 US\$
				Total	8,160,000.00	170,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39021000	POLYPROPYLENE GRANULES	111500.000	K.G	7396464.00	154093.00 US\$
				Total	7,396,464.00	154,093.00

Decision: With D/o C&PC OM No. 46011/32/2009-PC.II dated 13.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Metallized Cast Polypropylene Film	1 kg	Polypropylene Granules	1.115 kg

3.2 Following applications are **deferred**:

1	Case No.: 437/24/87-ALC1/2007	Party Name:PLASTICHEMIX INDUSTRIES	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00632/AM07/	RLA File :34/24/040/00148/AM07/	Lic.No/Date:3410017164 16.10.2006	Defer Date:02.09.2009
	Position: D/o C&PC will furnish comments.			

2	Case No.: 51/15/81-ALC2/2008	Party Name:NYPRO FORBES PRODUCTS PVT LTD.,	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
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	HQ File :01/81/050/00219/AM09/	RLA File :04/24/040/00043/AM09/	Lic.No/Date:0410096234 04.06.2008	Defer Date:16.09.2009
	Position: D/o C&PC will furnish comments.			

3	Case No.:5/25/87-ALC1/2008	Party Name:RENAISSANCE CORPORATION LIMITED	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00443/AM09/	RLA File :03/95/040/00385/AM09/	Lic.No/Date:0310487254 22.09.2008	Defer Date:02.09.2009
	Position: D/o C&PC will furnish comments.			

4	Case No.:6/30/87-ALC1/2008	Party Name:LETRA GRAPHIX PVT.LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00498/AM09/	RLA File :08/24/040/00153/AM09/	Lic.No/Date:0810075634 23.10.2008	Defer Date:02.09.2009
	Position: D/o C&PC will furnish comments.			

6	Case No.:11/39/87-ALC1/2008	Party Name:JAIN IRRIGATION SYSTEMS LTD	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00631/AM09/	RLA File :03/94/040/00878/AM09/	Lic.No/Date:0310500828 01.01.2009	Defer Date:16.09.2009
	Position: D/o C&PC will furnish comments.			

10	Case No.:5/43/87-ALC1/2008	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00660/AM09/	RLA File :02/24/040/00211/AM09/	Lic.No/Date:0210122578 27.01.2009	Defer Date:30.09.2009
	Position: D/L No. 46011/71/2004-PC.II dated 20.07.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

12	Case No.:18/46/87-ALC1/2008	Party Name:K.R.T. POLYMERS,	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00697/AM09/	RLA File :32/24/040/00060/AM09/	Lic.No/Date:3210039783 18.02.2009	Defer Date:02.09.2009

Position: D/o C&PC will furnish comments.

13	Case No.:11/1/87-ALC1/2009	Party Name:SHOBIKAA IMPEX,	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00715/AM09/	RLA File :32/24/040/00063/AM09/	Lic.No/Date:3210039943 06.03.2009	Defer Date:16.09.2009
	Position: D/o C&PC will furnish comments.			

14	Case No.:5/6/87-ALC1/2009	Party Name:BIO - TECH VISION CARE PVT.LTD	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00026/AM10/	RLA File :08/24/040/00240/AM09/	Lic.No/Date:0810078676 16.03.2009	Defer Date:02.09.2009
	Position: D/o C&PC will furnish comments.			

15	Case No.:14/6/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00035/AM10/	RLA File :02/24/040/00190/AM08/	Lic.No/Date:0210124372 17.03.2009	Defer Date:09.09.2009
	Position: D/o C&PC will furnish comments.			

16	Case No.:15/17/87-ALC1/2009	Party Name:CRAY VALLEY RESINS INDIA PVT. LTD.,	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00131/AM10/	RLA File :03/94/040/01290/AM07/	Lic.No/Date:0310512353 19.03.2009	Defer Date:23.09.2009
	Position: D/o C&PC will furnish comments.			

17	Case No.:4/15/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00109/AM10/	RLA File :02/24/040/00253/AM08/	Lic.No/Date:0210124577 19.03.2009	Defer Date:09.09.2009
	Position: D/o C&PC will furnish comments.			

18	Case No.:1/1/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:21/87-ALC1/2009	Status: Deferred
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			19.08.2009	
	HQ File :01/87/050/00705/AM09/	RLA File :02/24/040/00237/AM09/	Lic.No/Date:0210124709 24.03.2009	Defer Date:09.09.2009
Position: D/o C&PC will furnish comments.				

19	Case No.:2/1/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00706/AM09/	RLA File :02/24/040/00239/AM09/	Lic.No/Date:0210124712 24.03.2009	Defer Date:09.09.2009
	Position: D/o C&PC will furnish comments.			

21	Case No.:4/2/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00004/AM10/	RLA File :02/24/040/00223/AM09/	Lic.No/Date:0210125231 01.04.2009	Defer Date:09.09.2009
	Position: D/o C&PC will furnish comments.			

23	Case No.:11/6/87-ALC1/2009	Party Name:GUJARAT RECLAIM & RUBBER PRODUCTS LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00032/AM10/	RLA File :03/94/040/01041/AM09/	Lic.No/Date:0310515015 08.04.2009	Defer Date:16.09.2009
	Position: DIPP will furnish comments.			

24	Case No.:3/4/87-ALC1/2009	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00008/AM10/	RLA File :11/24/040/00081/AM09/	Lic.No/Date:1110020023 09.04.2009	Defer Date:09.09.2009
	Position: D/o C&PC will furnish comments.			

25	Case No.:12/17/87-ALC1/2009	Party Name:SAATI INDIA PVT LTD	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00128/AM10/	RLA File :03/95/040/00997/AM09/	Lic.No/Date:0310515370 13.04.2009	Defer Date:16.09.2009
	Position: D/o C&PC will furnish comments.			

26	Case No.:2/5/87-ALC1/2009	Party Name:NILKAMAL LTD	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00011/AM10/	RLA File :03/95/040/00967/AM09/	Lic.No/Date:0310516029 17.04.2009	Defer Date:16.09.2009
	Position: D/o C&PC will furnish comments.			

33	Case No.:6/17/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00122/AM10/	RLA File :03/94/040/00075/AM10/	Lic.No/Date:0310519341 12.05.2009	Defer Date:09.09.2009
	Position: D/o C&PC will furnish comments.			

34	Case No.:14/14/87-ALC1/2009	Party Name:STYLO TABLEWARES	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00100/AM10/	RLA File :24/24/040/00001/AM10/	Lic.No/Date:2410024736 14.05.2009	Defer Date:09.09.2009
	Position: D/o C&PC will furnish comments.			

35	Case No.:9/17/87-ALC1/2009	Party Name:WALTER PACK AUTOMOTIVE PRODUCTS INDIA PVT.LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00125/AM10/	RLA File :31/24/040/00011/AM10/	Lic.No/Date:3110038465 20.05.2009	Defer Date:16.09.2009
	Position: D/o C&PC will furnish comments.			

36	Case No.:7/11/87-ALC1/2009	Party Name:ALP OVERSEAS PVT.LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Approved
	HQ File :01/87/050/00073/AM10/	RLA File :05/24/040/00109/AM10/	Lic.No/Date:0510242966 03.06.2009	Defer Date: 09.09.2009
	Position: DIPP will furnish comments.			

37	Case No.:7/17/87-ALC1/2009	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
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HQ File :01/87/050/00123/AM10/	RLA File :07/24/040/00083/AM10/	Lic.No/Date:0710065261 05.06.2009	Defer Date:16.09.2009
Position: D/o C&PC will furnish comments.			

38	Case No.:17/17/87-ALC1/2009	Party Name:AMIAANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00133/AM10/	RLA File :17/24/040/00006/AM10/	Lic.No/Date:1710002634 08.06.2009	Defer Date:16.09.2009
	Position: D/o C&PC will furnish comments.			

39	Case No.:8/17/87-ALC1/2009	Party Name:DHARIYAL POLYMERS PVT.LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00124/AM10/	RLA File :08/24/040/00033/AM10/	Lic.No/Date:0810080609 10.06.2009	Defer Date:02.09.2009
	Position: D/o C&PC will furnish comments.			

40	Case No.:14/17/87-ALC1/2009	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00130/AM10/	RLA File :03/94/040/00216/AM10/	Lic.No/Date:0310524185 15.06.2009	Defer Date:16.09.2009
	Position: D/o C&PC will furnish comments.			

41	Case No.:4/13/87-ALC1/2009	Party Name:RAPID ENGINEERING CO.PLTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00083/AM10/	RLA File :05/24/040/00121/AM10/	Lic.No/Date:0510243699 15.06.2009	Defer Date:09.09.2009
	Position: D/o C&PC will furnish comments.			

43	Case No.:6/13/87-ALC1/2009	Party Name:AMIAANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00085/AM10/	RLA File :17/24/040/00010/AM10/	Lic.No/Date:1710002643 16.06.2009	Defer Date:16.09.2009

Position: D/o C&PC will furnish comments.

46	Case No.:18/14/87-ALC1/2009	Party Name:KWIK PATCH LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00104/AM10/	RLA File :04/24/040/00056/AM10/	Lic.No/Date:0410105526 23.06.2009	Defer Date:30.09.2009
	Position: With DIPP letter dated 18.08.2009, the following information may be called for from the firm: i) Net content of silicon coated craft paper and square nylon woven fabric in each of the export product separately.			

47	Case No.:1/17/87-ALC1/2009	Party Name:ORIENTAL RUBBER INDUSTRIES LIMITED	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00117/AM10/	RLA File :31/24/040/00059/AM10/	Lic.No/Date:3110039183 10.07.2009	Defer Date:23.09.2009
	Position: Copy of application is awaited from RLA.			

49	Case No.:2/21/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00162/AM10/	RLA File :08/24/040/00111/AM10/	Lic.No/Date:0810082049 06.08.2009	Defer Date:23.09.2009
	Position: New case; copy of application is awaited from RLA.			

50	Case No.:3/21/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00163/AM10/	RLA File :08/24/040/00112/AM10/	Lic.No/Date:0810082050 06.08.2009	Defer Date:23.09.2009
	Position: New case; copy of application is awaited from RLA.			

51	Case No.:4/21/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00164/AM10/	RLA File :08/24/040/00113/AM10/	Lic.No/Date:0810082094 07.08.2009	Defer Date:23.09.2009
	Position: New case; copy of application is awaited from RLA.			

52	Case No.:5/21/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00165/AM10/	RLA File :08/24/040/00119/AM10/	Lic.No/Date:0810082137 07.08.2009	Defer Date:23.09.2009
	Position: New case; copy of application is awaited from RLA.			

53	Case No.:6/21/87-ALC1/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00166/AM10/	RLA File :02/24/040/00091/AM10/	Lic.No/Date:0210130184 07.08.2009	Defer Date:23.09.2009
	Position: New case; copy of application is awaited from RLA.			

54	Case No.:7/21/87-ALC1/2009	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00167/AM10/	RLA File :03/94/040/00373/AM10/	Lic.No/Date:0310533099 10.08.2009	Defer Date:23.09.2009
	Position: New case; copy of application is awaited from RLA.			

55	Case No.:8/21/87-ALC1/2009	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00168/AM10/	RLA File :07/24/040/00169/AM10/	Lic.No/Date:0710066440 11.08.2009	Defer Date:23.09.2009
	Position: New case; copy of application is awaited from RLA.			

56	Case No.:10/21/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00170/AM10/	RLA File :08/24/040/00105/AM10/	Lic.No/Date:0810082263 12.08.2009	Defer Date:23.09.2009
	Position: New case; copy of application is awaited from RLA.			

57	Case No.:11/21/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00171/AM10/	RLA File :08/24/040/00120/AM10/	Lic.No/Date:0810082264 12.08.2009	Defer

	Position: New case; copy of application is awaited from RLA.	Date:23.09.2009
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58	Case No.:12/21/87-ALC1/2009	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00172/AM10/	RLA File :02/24/040/00053/AM10/	Lic.No/Date:0210130322 12.08.2009	Defer Date:23.09.2009
	Position: New case; copy of application is awaited from RLA.			

59	Case No.:9/21/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:21/87-ALC1/2009 19.08.2009	Status: Deferred
	HQ File :01/87/050/00169/AM10/	RLA File :08/24/040/00104/AM10/	Lic.No/Date:0810082262 12.08.2009	Defer Date:23.09.2009
	Position: New case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
